NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. **CA. NO**. 16/191/14

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: M/s. M/s. Zed Investment Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. P.K. Pillai Advocate Respondent Downs

2. ABRAY K. DAS Adv. Petitioner Makay Kuman Do.

ORDER

A request for adjournment is being made by the Ld. Counsel for SEBI to argue out his resistance this application for compounding of the offence u/s 63 & 68 of the Companies Act, 1956.

To come up for arguments on 07.11.2016.

(Ina Malhotra) Member Judicial